

Declaration of Assets and Liabilities

Year 2023

I, **Abhay Shanker Ray** son/daughter/wife of **Sri Rajdeo Ray** aged **59 Years** (approx), belonging to Bihar Legislative Assembly secretariat service and presently working as UNDER SECRETARY, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (BEAUTY KUMARI)	Dependant-1 (PUJITA)	Dependant-2	Dependant-3
(i)	Cash	Rs. 25,000/-	Rs. 15,000/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING Rs. 90,000/- (approx) as on 24 jan, 2023 in SBI, Bihar Vidhan Mandal Branch & Bank of India	Rs. 40,000/- (approx) as on 24 jan, 2023 in Bank Of Baroda	Rs. 20,000/- (approx) as on 24 jan 2023 in SBI, Patliputra, Patna	Nil	x
(iii)	Bonds, Debentures and shares in Companies	x	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	x	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Pro, Maruti Wagon R BR1BH-8335/2012	x	x	x	x
(vi)	Jewellery (give details of weight and	10 gm. gold jewellery (approx)	Gold 150 gm. gold jewellery (approx)	10 gm. gold jewellery (approx)	x	x

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	value)	Rs. 80,000/- (approx)	Rs. 10,00,000/- (approx) Silver Jewellery of Rs-30,000/-	Rs. 80,000/- (approx)		
(vii)	Other assets,) such as values of claims / interests	×	×	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	×	×	×	×
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	Plot No. 1659(P) Area-1914, 21 sqft Thana No 21 Danapur Patna		×	×
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	×	×	×	×

(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Flat No- 306" Saryug Vihar APT, Gosai Tola Patliputra- Patna 800013 SB Area 940 sqft	x	x	x	x
(v)	Other (such as interest in property)	Share in Ancestral Property as Per HUF (Till Date Share is not defined)	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 01.01.2023
(a)	(i) Loans from Banks	Education Loan. State Bank of India Patliputra Branch Patna	5,00,000/-
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-ADWPR9737N AY 2021-22	x

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(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	×
(iii) Sales Tax [Only in case of proprietary business]	×	×
(iv) Property Tax	×	×

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

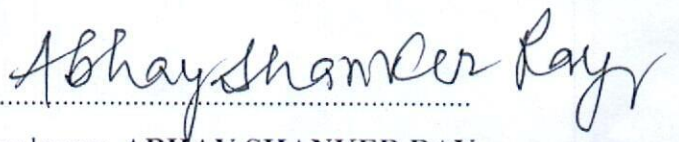
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
 (Full Name e.g. B.A.S. - Bihar Administrative Service,
 B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **ABHAY SHANKER RAY**

Place: Patna

Designation: UNDER SECRETARY

Date: 24 /01/2023

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.